

**MUMBAI BENCH
COURT – IV**

25. CP(IB)-827(MB)/2020

CORAM:

SHRI CHANDRA BHAN SINGH
MEMBER (Technical)

SMT. SUCHITRA KANUPARTHI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.02.2021**

NAME OF THE PARTIES: Sora Shipping and Logistics Private Limited
Vs.
Ansapack Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Rakesh Gupta, Ld. Counsel for the Petitioner present. No representation on the part of the Respondent.
2. Ld. Counsel for the Petitioner mentions that the matter has been amicably settled and a total agreed amount has already been paid. In view of the petitioner seeks to withdraw the petition. Withdrawal permit petition is dismissed and withdrawn.
3. The Petition stands **withdrawn and dismissed**.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)
/skd/

Sd/-
SUCHITRA KANUPARTHI
Member (Judicial)